

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 233 of 2014 & 266 of 2014

Dated: 27th August, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

Appeal No. 233 of 2014

In the matter of :

Sasan Power Limited. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Radhika Gautam
Ms. S. Mukherjee
Mr. Shashank Manish &
Mr. Raghav Dwivedi

Counsel for the Respondent(s) : Mr. G. Umapathy for R-4
Mr. Rajiv Srivastava for R-5 to R-8
Mr. M.G. Ramachandran &
Ms. Ranjitha Ramachandran for R-
13 to R-16.
Mr. Matrugupta Mishra for R-3.

Appeal No. 266 of 2014

In the matter of:-

Lahmeyer International Pvt. Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R5 -8

Mr. M.G. Ramachandran &
Ms. Ranjitha Ramachandran for
R 14-R-16.

ORDER

Post the matter for hearing on **5th October, 2015.**

(I.J. Kapoor)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member